

में आयोजित सचेतकों के 7वें सम्मेलन द्वारा की गई सिफारिशों पर विचार कर लिया है;

(ख) यदि हाँ, तो इस बारे में क्या निर्णय किये गये हैं; और (ग) यदि नहीं, तो उन सिफारिशों पर कब तक विचार कर लिया जायेगा ?

संसद-कार्य और नौबहन तथा परिवहन मंत्री (श्री रघुरमंग्या) : (क) से (ग). सातवें अखिल भारतीय सचेतक सम्मेलन की सिफारिशें केंद्रीय सरकार के विचाराधीन हैं। जहाँ तक राज्यों/संघ राज्य क्षेत्रों का संबंध है, इन सिफारिशों को मुख्य मंत्रियों और अधिष्ठाताओं के पास उचित कार्यवाही के लिए भेज दिया गया है। इन सिफारिशों पर अन्तिम कारवाई करने में कुछ समय लगेगा।

Cases of cheating and criminal breach of trust

1925. SHRI MOHAMMAD SHERIFF;
SHRI B. K. DAS CHOW-
DHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of cheating and criminal breach of trust registered during the year 1969 and raids conducted, State-wise; and

(b) the special steps taken by Government to deal with such cases in future ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The information received from the State Governments/Union Territories except those of Bihar, Jammu & Kashmir, Madhya Pradesh, Tamil Nadu, Uttar Pradesh and West Bengal is contained in Annexure 'A' laid on the Table of the House. [Placed in Library. See No. LT—2766/70]

The information in respect of the remaining States will be laid on the table of the

House on receipt.

(b) Police is a State subject and the State Governments/ Union Territories take necessary steps to deal with such cases. A statement giving information about the steps taken by the State Governments/Union Territories to deal with cases of cheating and criminal breach of trust is at Annexure 'B' laid on the Table of the House. [Placed in Library. See No. LT—2766/70]

Study of Hindi and Urdu in Iranian Universities

1926. SHRI MOHAMMAD SHERIFF:
Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the called upon the Iranian Government to reciprocate Indian interest in Persian studies by establishing centres for study of Hindi and Urdu in Iranian Universities ; and

(b) if so, the details thereof and response received in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b). Yes, Sir. In the seminar on the development of the Persian Language held on 25.12.1969, it was suggested by the Union Education Minister that the Government of Iran be requested to provide facilities for the study of Hindi and Urdu in Iranian Universities. The Ambassador of Iran was present in the Seminar when this suggestion was made. It is now for the Government of Iran to consider the suggestion.

असैनिक सेवार्थे (आ.चरण) नियम, 1964

1928. श्री मोल्लू प्रसाद : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय असैनिक सेवार्थे (आचरण) नियम, 1964 के हिन्दी रूपान्तर की एक प्रति, जिसमें सरकारी कर्मचारियों की आचार संहिता दी गई है, सभा पटल पर रखी जायेगी;